

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

IA 34 of 2018 In IA 35 of 2018 In TP/MP/ 64 of 2019 [TP/MP/ 87 of 2016 (CP 5 of 2015)] With  
IA 35 of 2018  
IA 71 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.01.2021**

**Name of the Company:**

Shikha Parihar  
V/s  
Healthy Business Pvt Ltd & Ors

**Section:**

Rule 53 r.w rule 11 of NCLT rules 2016/IA for Directions

**ORDER**

Learned Counsel Mr. Pavan Godiawala appeared for the Applicant.

Learned Counsel Mr. Praveen Surange appeared for the Respondent.

IA No. 34 & 35 of 2018 is wrongly listed.

IA No. 71 of 2020 is filed by the applicant for seeking certain directions.

We direct Respondent to file reply on this application within two weeks by serving an advance copy to the other side.

The matter stands adjourned to 22.01.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 7th day of January, 2021

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